

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BUENO GIG FINANCE PRIVATE
LIMITED

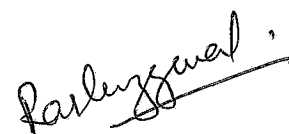
1.	Name of Corporate Person	Bueno Gig Finance Private Limited
2.	Date Of Incorporation of Corporate Person	27.12.2021
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Roc Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U65990HR2021PTC100152
5.	Address Of the Registered Office and Principal Office (If Any) of Corporate Person	Plot No - 745, 2nd Floor, Udyog Vihar - V, Gurgaon, Gurugram, Haryana, India - 122016
6.	Liquidation Commencement Date of Corporate Person	22/12/2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name - Rashmi Gangwal Address: Plot no.47/ A, CTS No. 15061, Above Raj Traders, Sindhi Colony, Jalna Road, Mondha Naka Signal, Shop No.47, Sindhi Samaj Complex, Aurangabad, Maharashtra - 431001 Email Id : ip.buenogig@gmail.com Tel No: +91 9422214071 Registration no.: IBBI/IPA-002/IP-N01058/2020-21/13401 AFA Validity till 22 January 2024
8.	Last Date for Submission of Claims	21/01/2024

Notice is hereby given that the BUENO GIG FINANCE PRIVATE LIMITED has commenced voluntary liquidation on 22nd December, 2023.

The stakeholders of BUENO GIG FINANCE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 21ST January 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. all other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Rashmi Gangwal
Liquidator

Date: 27/12/2023

Place: Aurangabad, Maharashtra